

(b) whether Government are having any proposal to cut down the foreign exchange expenditure of the monopolistic news-papers in order to give encouragement the small news-papers so as to enable them to compete with the big news-papers ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) A statement containing the requisite information is laid on the

Table of the House.

(b) Foreign exchange for import of equipment from abroad is granted to big newspapers including those belonging to the large common ownership units, only for the purpose of replacement of worn-out machinery and in order only to maintain and not to augment the productive capacity of the machinery which are to be replaced. The demands of all small and medium newspapers for foreign exchange have been met in full every year.

Statement

Year	Total value (Rs)	Big		Medium		Small	
		Value (Rs.)	Percentage	Value (Rs.)	Percentage	Value (Rs.)	Percentage
1968-69	39,80,897	35,05,880	88.07	3,39,517	8.53	1,35,500	3.40
1969-70	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1970-71	10,44,970	2,80,463	26.84	Nil	Nil	7,64,507	73.16

Demand by Bihar Government for C. R. P. Battalions

*877 **SHRI R. KADANAPALLI :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in April, 1971 the Bihar Government had asked the Central Government for more Battalions of the C. R. P. for combating the activities of Naxalites in the State ; and

(b) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). No, Sir. However in April, 1971 the Bihar Government asked for two additional Battalions of C. R. P., in connection with their programme of imparting refresher training to their Armed Police to improve their professional efficiency.

The State Government have asked the Centre from time to time for the deputation of the C. R. P., Units in aid to civil power

and the C. R. P. force has been made available to the extent possible.

Memorandum by M. Ps. for formation of a separated state for Telangana

*379. **SHRI M. M. JOSEPH :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any memorandum was submitted to the Prime Minister by the Telangana Praja Samiti Members of Parliament urging immediate decision for the formation of a separate State for Telangana; and

(b) if so, the salient features thereof and the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) A deputation of Telangana Praja Samiti Members of Parliament met the Prime Minister but did not give any memorandum.

(b) Does not arise.

T. V. For States Bordering Pakistan

*383. SHRI P. K. DEO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to instal TV Stations in the Border States to counter Pakistan's slanderous TV propaganda ;

(b) if so, the decision taken by Government in this respect ; and

(c) the period likely to be taken in the implementation of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) to (c) . Of the TV stations in Pakistan the one whose programmes spill over into India is located at Lahore. Its programmes can be viewed in certain areas of Punjab and J&K. The question of setting up of TV Stations in the Punjab is under Government's consideration.

Revision of prices of Rayon Yarn and Woollen Fabrics

*384. SHRI H. M. PATEL : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have revised the price of rayon yarn and woollen fabrics ;

(b) if so, the reaction of the industry to the new prices ; and

(c) whether the matter has been discussed by the representatives of the industry with Government and, if so, the results thereof ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) There is no statutory control on the prices of rayon yarn and woollen fabrics. Hence the question of revising the prices by Government does not arise.

(b) and (c). Do not arise.

Conference of Chief Ministers and Lieutenant Governors of North-Eastern States and Union Territories

*385. SHRI MUHAMMED SHERIFF : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a Conference of the Chief Ministers and Lieutenant Governors of the North-Eastern States and the United Territories was held recently to discuss effective steps to co-ordinate their security arrangements and development programmes ; and

(b) if so, the main points discussed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b) . No such conference has been held. However, P.M. met the Governor of Assam and Nagaland and the Lt. Governors of Manipur and Tripura on 22nd November, 1970 to discuss matter connected with the north-eastern region in the context of the Government's decision to grant statehood to Manipur, Tripura and Meghalaya.

T. V. and Documentary Films on recent Influx of Refugees from East Bengal

*386. SHRI SAMAR GUHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Television and Documentary films of the refugees, coming from East Bengal after the out-break of freedom struggle, have been taken ; and

(b) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Yes, Sir. TV news films on the subject were taken by the Delhi Television Centre. TV films were also obtained from the stringer cameraman stationed at Calcutta and from VISNEWS service.

Newsreel coverages are being made in the form of ~~pad~~ items in the weekly editions of Indian News Review released